IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

O.A.No.50 of 1990

Date of Order: 7-2-1990

Between:

P.Laxminarasimha Rao

Applicant

and

 The Station Director, All India Radio, Warangal, and

 The Employment Officer, Employment Exchange, Warangal.

Respondents

APPEARANCE

For the Applicant : Shri A. Prabhakar Rao, Advocate.

For the Respondents : Shri E.Madanmohan Rao, Additional Central Govt.Standing Counsel.

CORAM

HONOURABLE SHRI B.N.JAYASIMHA, VICE-CHAIRMAN.
AND

HONOURABLE SHRI D.SURYA RAO, MEMBER (JUDICIAL).

(ORDER OF THE BENCH DELIVERED BY HON'BLE SHRI B.N.JAYASIMHA, VICE-CHAIRMAN.)

This application has been filed by the applicant seeking a direction from this Tribunal to the second respondent to sponsor his name to the first respondent for vacancy of the post of Attender in the office of the first respondent. The applicant has registered his name in the Employment Exchange, Nizamabad on 27-1-1979 and later he got his card transferred to the Employment Exchange at Warangal. His present registration is 20697/89. Despite 11 years have been passed, the applicant was never sponsored for any post. His apprehension is that he will become over-aged. He further contends that

Bus

contd..page 2/-

the first respondent sent a letter to the second respondent requesting for sponsoring of candidates. But the second respondent has sponsored the candidates, who are juniors to the applicant. Under these circumstances, he seeks a direction to the second respondent for sponsoring of his name.

- 2. Heard the learned counsel for the Applicant, Shri A. Prabhakar Rao and Shri E. Madanmohan Rao, learned Additional Central Govt. Standing Counsel.
- 3. On consideration of the facts, a direction is issued to the second respondent namely the Employment Officer, Employment Exchange, Warangal District, Warangal, to sponsor the name of the applicant, if persons, who are registered subsequent to the applicant (i.e. after 27-1-1979) have been sponsored, to the first respondent office-that is-the Station Director, All India Radio, Warangal, for consideration for the post of Attender.
- 4. With the above direction, the application is disposed of.
 No order as to costs.

(DICTATED IN OPEN COURT)

(B.N.JAYASIMHA)
VICE-CHAIRMAN

(D.SURYA RAO)
MEMBER (JUDICIAL)

DATE: 7th Feb., 1990

DEPUTY REGISTRAR (J) 90

TO:

 The Station Director, All India Radio Station, Warangal, Warangal district.

2. The Employment officer, Employment Exchange, Warangal, NSR Warangal District.

3. One copy to Mr.A.Prabhakar Rao, Advocate, Advocates Association, High court buildings, Hyderabad-500 002.

4. Cne copy to Mr.E. Madan Mohan Rao, Addl.cgsc, CAT, Hyderabad.

5. One spare copy.

kj.

Ser Boalder

IN THE LEWIST HON'BLE MR.B.N.JAYASIMHA: (V.C.) HON'BLE MR.D.SURYA RAD: MEMBER (SUDL-) HON BLE MR. J. NARASIMHA MURTHY: (M) (J) HON BLE MR.R. BALASUBRAMANIAN: (M) (A)

DATED: 7/2/90

DE DER/JUDGMENT:

M.A./R.A./C.A./No... 0.A.No. 50/90

Admitted-and-interim directions is jued.

Allowed .-

<u>Di</u>:missed.—

Disposed of with direction.

M. b. Ordered.

No order as to costs.

Sent to Xerox on: 91490